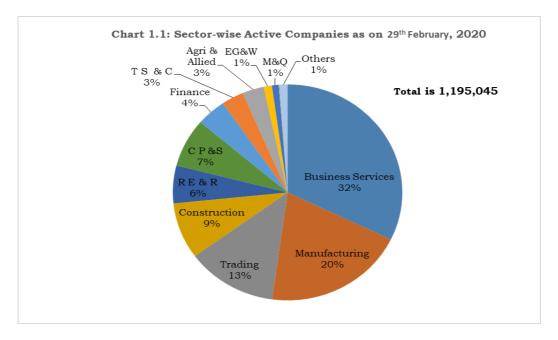
Monthly Information Bulletin on Corporate Sector February 2020 Government of India **Ministry of Corporate Affairs** 5th Floor, 'A' Wing, Shastri Bhawan New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 29th FEBRUARY, 2020

The total number of companies registered in the country as on 29th February, 2020 stood at 1,989,777. Of them 744,014 companies were closed. 2,170 companies were assigned dormant status as per the Companies Act, 2013; 6,574 were under liquidation; 41,974 companies were in the process of being struck-off. Active in progress status is now invalid and companies under this category, lies under Active Status. Taking the above into account, there were 1,195,045 active companies as on 29th February, 2020.

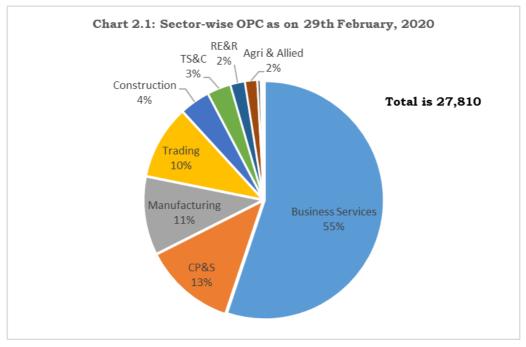
- 1. Out of the 744,014 closed companies, 10,955 companies were liquidated/dissolved; 689,513 companies were declared defunct (and hence struck-off after issuance of notice u/s 248). 25,179 companies were amalgamated/ merged with other companies; 13,493 companies were converted to Limited Liability Partnership (LLP) and 4,874 were converted to LLP and dissolved. **Table-1.1** presents the summary picture of companies count as on 29th February, 2020.
- 2. Out of the 1,195,045 active companies, 1,187,317 were limited by shares; 7,422 were limited by guarantee and 306 were unlimited companies. Out of the companies limited by shares, 63,582 were public, 1,123,735 were private including 27,810 one person companies. Among the public limited companies, 6,806 were listed (**Table 1.2**).
- 3. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (392,570), followed by Delhi (346,676) and West Bengal (206,703). Amongst 'Active Companies', Maharashtra has the maximum number of active companies (233,624), followed by Delhi (203,146) and West Bengal (126,250) as on 29th February, 2020. (**Table-1.3**).
- 4. Economic-activity wise classification of active companies reveals that highest number of companies were in Business Services (384,598) followed by Manufacturing (238,745), Trading (152,998) and Construction (100,500). Business Services comprise of Information Technology, Research & Development and other business activities such as law, audit & accounts and consultancy, etc. (**Table-1.4 and Chart 1.1**).



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, and 'CP&S is Community, Personal & Social Services, 'RE&R' is Real Estate and Renting, 'EG&W', is Electricity Gas & Water. 13,889 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

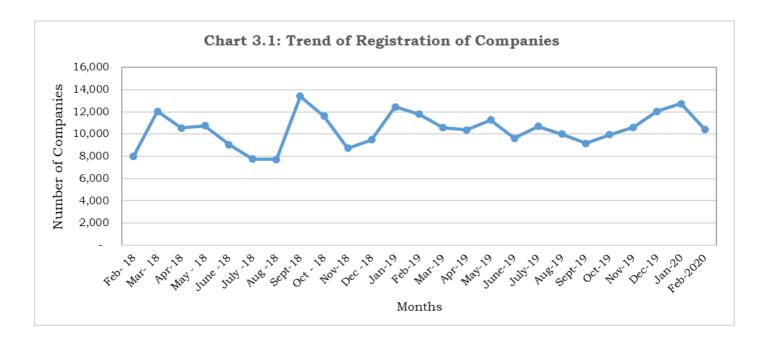
II. ONE PERSON COMPANY

5. Up to 29th February, 2020, a total number of 27,810 One Person Companies (OPCs) were registered with collective authorized capital of Rs. 825.32 crores. Economic activity wise classification of OPCs up to 29th February reveals that the highest number of OPCs were in Business Services (15,333) followed by Community, Personal & Social Services (3,458), Manufacturing (2,951) and Trading (2,787) (Chart 2.1). During the month of February, 2020, a total of 599 OPC were registered with authorized capital of Rs. 24.38 crores. Economic activity wise classification of OPC during the month reveals that highest number of 239 OPCs were registered in Business Services, followed by 109 in Manufacturing, 83 in Trading and 81 in Community, personal & Social Services. (Table 2.1).



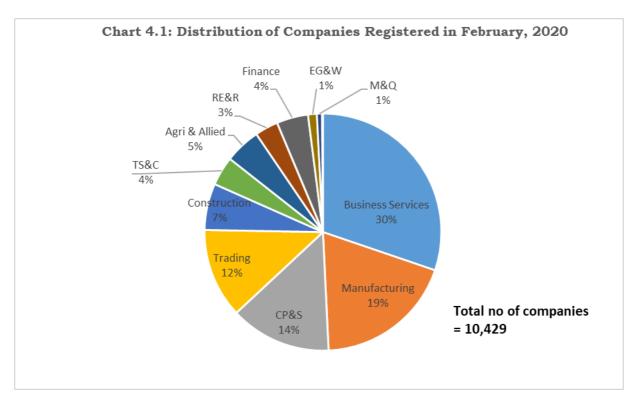
III. TREND OF REGISTRATION OF NEW COMPANIES

6. An analysis of registration of new companies during February 2018 to February 2020 indicates that monthly registration of companies has increased after hitting lowest of 7,740 Companies in August, 2018 (Chart 3.1). A total of 10,429 companies were registered in February, 2020 as compared to 11,776 in February 2019. A decrease (18.20%) in registration of companies has been witnessed in February 2020 over the previous month (Table 3.1).



IV. REGISTRATION OF NEW COMPANIES DURING FEBRUARY, 2020

- 7. During the month of February 2020, a total of 10,249 companies were registered with collective authorized capital of Rs. 1,779.43 crores. Of them 10,377 companies were registered as Companies Limited by Shares with authorized capital of Rs. 1,778.66 crores; (**Table-4.1**).
- 8. Economic-activity wise classification of companies registered during February 2020 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies is in Business Services (3,152) followed by Manufacturing (1,983), Community, personal & Social Services (1,442), Trading (1,275) and Construction (661).



'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is Community, personal & Social Services, 'RE&R' is Real Estate and Renting.

9. During February, 2020, 1,975 (18.94%) companies were registered in Maharashtra, followed by 1,197 (11.48%) in Delhi, and 1,045 (10.02%) in Uttar Pradesh (**Table-4.3**).

S1. No.	Companies Registered as on 29th February, 2020	1,989,777
1	Number of Closed Companies	744,014
i	No. of Companies Liquidated/Dissolved	10,955
ii	No. of Companies Defunct/ Struck-off (Section 248 of CA, 2013)	689,513
iii	No. of Companies Amalgamated/merged	25,179
iυ	No. of Companies Converted to LLP	13,493
υ	No. of Companies Converted to LLP and dissolved	4,874
2	Number of Companies lying dormant u/s 455 of Companies Act, 2013	2,170
3	Number of Companies under Liquidation	6,574
4	Number of Companies which are under the process of Section 248 of the Companies Act, 2013	
5	Number of Active companies	41,974 1,195,045
	Of which	
	Companies Limited by Shares	1,187,317
	Companies Limited by Guarantees	7,422
	Unlimited Companies	306

Table 1	Table 1.2 : Active Companies Limited by Shares as on 29th February, 2020									
S1. No.	Companies Limited by Shares	Government	Non- Government	Total						
1	Public Limited	1 452	62.120	62 502						
	Of which-	1,453	62,129	63,582						
i	Listed	78	6 720	6 806						
ii	Unlisted	78	6,728	6,806						
		1,375	55,401	56,776						
2	Private Limited	599	1,123,136	1,123,735						
	Of which									
	One Person Company	_	27,810	27,810						
	Total	2,052	1,185,265	1,187,317						

Table 1.3: State/UT-wise Status of Companies Registered as on 29th February, 2020									
S1. No.	State	Registered	Closed	Dormant u/s 455 of CA, 2013	Under Liquidation	Under Struck-off	Active		
1	Andaman & Nicobar	480	121	1	-	4	354		
2	Andhra Pradesh	33,106	10,860	27	52	1,837	20,330		
3	Arunachal Pradesh	619	302	-	2	59	256		
4	Assam	12,007	3,714	1	15	1,154	7,123		
5	Bihar	36,228	8,820	27	41	3,588	23,752		
6	Chandigarh	14,978	7,568	11	64	269	7,066		
7	Chattisgarh	10,758	3,080	20	6	50	7,602		
8	Dadra & Nagar Haveli	545	141	-	-	8	396		
9	Daman and Diu	396	104	-	3	37	252		
10	Delhi	346,676	136,991	317	860	5,362	203,146		
11	Goa	8,954	3,900	15	13	655	4,371		
12	Gujarat	105,781	37,481	59	543	3,003	64,695		
13	Haryana	51,024	13,780	84	70	912	36,178		
14	Himachal Pradesh	6,597	2,740	7	20	254	3,576		
15	Jammu & Kashmir	5,972	2,543	2	18	140	3,269		
16	Jharkhand	15,181	3,549	5	12	908	10,707		
17	Karnataka	125,952	44,735	134	581	1,681	78,821		
18	Kerala	56,109	20,685	174	296	1,071	33,883		
19	Lakshadweep	19	6	-	-	1	12		
20	Leh and Ladakh	44	18	-	-	-	26		
21	Madhya Pradesh	41,423	16,406	30	94	240	24,653		
22	Maharashtra	392,570	150,456	311	1,933	6,246	233,624		
23	Manipur	1,039	215	1	-	40	783		
24	Meghalaya	1,060	433	1	1	67	558		
25	Mizoram	178	67	-	-	7	104		
26	Nagaland	605	323	1	1	33	247		
27	Orissa	27,134	10,186	160	48	210	16,530		
28	Pondicherry	3,304	1,906	2	6	33	1,357		
29	Punjab	32,482	14,896	18	136	515	16,917		
30	Rajasthan	61,568	23,424	27	90	266	37,761		
31	Sikkim	2	-		-		2		
32	Tamil Nadu	150,584	67,367	165	407	3,616	79,029		
33	Telangana	112,975	44,878	56	267	2,358	65,416		
34	Tripura	653	150	_		36	467		
35	Uttar Pradesh	117,074	34,649	82	213	2,820	79,310		
36	Uttarakhand	8,997	2,196	6	15	558	6,222		
37	West Bengal	206,703	75,324	426	767	3,936	126,250		
	Total	1,989,777	744,014	2,170	6,574	41,974	1,195,045		

าลมา	e 1.4: Economic Activity-wise Active Compa			,			l in Rs. Crore)
Sl. No.	Economic Activity	Number Private Authorized Capital		Number	Public Authorized Capital	Number	Total Authorized Capital
I	Agriculture and Allied Activities	34,433	25,383.97	2,245	34,357.86	36,678	59,741.83
II	Industry	340,058	1,125,274.13	24,238	2,799,510.61	364,296	3,924,784.74
1	Manufacturing	221,025	684,540.97	17,720	1,066,693.88	238,745	1,751,234.85
i	Metals & Chemicals, and products thereof	75,570	283,672.07	7,688	429,801.25	83,258	713,473.32
ii	Machinery & Equipments	52,201	258,361.89	3,345	507,031.04	55,546	765,392.92
iii	Textiles	29,579	39,825.70	2,628	55,971.70	32,207	95,797.41
iv	Food stuffs	31,781	62,054.15	2,385	42,671.26	34,166	104,725.41
v	Paper & Paper products, Publishing, printing and reproduction of recorded media	14,414	15,553.26	828	16,199.28	15,242	31,752.54
vi	Others	12,122	17,800.47	488	11,594.07	12,610	29,394.53
vii	Leather & products thereof	2,861	3,679.83	184	2,025.26	3,045	5,705.09
viii	Wood Products	2,497	3,593.61	174	1,400.03	2,671	4,993.63
2	Construction	96,337	198,169.00	4,163	367,963.06	100,500	566,132.06
3	Electricity, Gas & Water companies	12,147	200,704.98	1,642	1,288,510.05	13,789	1,489,215.03
4	Mining & Quarrying	10,549	41,859.18	713	76,343.63	11,262	118,202.81
III	Services	743,124.00	1,354,275.57	37,058	2,159,881.13	780,182	3,514,156.71
1	Business Services	374,767	502,348.33	9,831	1,034,163.84	384,598	1,536,512.17
2	Trading	147,279	274,168.95	5,719	106,080.35	152,998	380,249.31
3	Real Estate and Renting	64,885	104,921.35	2,620	56,467.46	67,505	161,388.81
4	Community, personal & Social Services	82,590	101,354.92	3,920	150,348.09	86,510	251,703.01
5	Finance	36,828	203,003.70	13,375	466,733.89	50,203	669,737.59
6	Transport, storage and Communications	35,898	167,058.53	1,451	291,104.20	37,349	458,162.73
7	Insurance	877	1,419.79	142	54,983.31	1,019	56,403.10
IV	Others	11,571	48,090.73	2,318	140,941.93	13,889	189,032.66
	Total	1,129,186	2,553,024.40	65,859	5,134,691.54	1,195,045	7,687,715.94

Table 2.1: Economic Activity-wise One Person Company (Authorized Capital in Rs. Lakh)									
SI No		Up to	29.02.2020	During February, 2020					
S1. No.	Economic Activity	Number	Authorized Capital	Number	Authorized Capital				
I	Agriculture and Allied Activities	463	1,661.56	17	46.60				
II	Industry	4,268	15,289.50	140	510.28				
1	Manufacturing	2,951	9,999.24	109	392.08				
2	Construction	1,143	4,725.31	29	115.20				
3	Electricity, Gas & Water companies	128	433.65	2	3.00				
4	Mining & Quarrying	46	131.30	-	<u>-</u>				
III	Services	23,076	65,545.86	442	1,881.00				
1	Business Services	15,333	40,511.70	239	1,096.20				
2	Community, personal & Social Services	3,458	9,895.75	81	323.90				
3	Trading	2,787	9,510.78	83	341.60				
4	Real Estate and Renting	548	2,575.99	13	49.00				
5	Transport, storage and Communications	890	2,485.65	26	70.30				
6	Finance	58	546.00	-	-				
7	Insurance	2	20.00	_	-				
IV	Others	3	35.00	_	- -				
	Total	27,810	82,531.93	599	2,437.88				

Table 3.1: Number of Companies Registered during the months								
Month	Public Companies	Private Companies	Total Companies					
February, 2018	153	7,858	8,011					
March, 2018	244	11,795	12,039					
April, 2018	187	10,364	10,551					
May, 2018	250	10,517	10,767					
June, 2018	204	8,838	9,042					
July, 2018	152	7,593	7,745					
August, 2018	149	7,591	7,740					
September, 2018	276	13,120	13,396					
October, 2018	286	11,339	11,625					
November, 2018	191	8,554	8,745					
December, 2018	211	9,273	9,484					
January, 2019	304	12,160	12,464					
February, 2019	331	11,445	11,776					
March, 2019	270	10,300	10,570					
April, 2019	275	10,108	10,383					
May, 2019	274	11,007	11,281					
June, 2019	282	9,337	9,619					
July, 2019	316	10,383	10,699					
August, 2019	175	9,829	10,004					
September, 2019	272	8,899	9,171					
October, 2019	308	9,625	9,933					
November, 2019	292	10,315	10,607					
December, 2019	290	11,767	12,057					
January, 2020	365	12,384	12,749					
February, 2020	290	10,139	10,429					

Table 4.1: Registration of New Companies during February, 2020 (Authorized Capital in Rs. La										
S1.		Gove	ernment	Non-	Government		Total			
No.	Category	Number Authorized Capital Number Capital		Number	Authorized Capital					
1	Company Limited by Shares	3	610.00	10,374	177,256.06	10,377	177,866.06			
i	OPC	_	-	599	2,437.88	599	2,437.88			
ii	Private	2	110.00	9,490	149,056.92	9,492	149,166.92			
iii	Public	1	500.00	285	25,761.26	286	26,261.26			
2	Company Limited by Guarantee	-	-	52	77.00	52	77.00			
i	Private	-	-	48	77.00	48	77.00			
ii	Public	-	-	4	-	4	-			
3	Unlimited Company	-	-	-	-	-	-			
i	Private	_	-	_	-	-	-			
ii	Public	-	-	-	-	-	-			
	Total	3	610.00	10,426	177,333.06	10,429	177,943.06			

Tabl Lakl	e 4.2: Activity-wise 1)	e New	Companies Ro	egister	ed during Feb	oruary, 20)20		(Authoriz	ed Capita	ıı in Ks.
			Gover	nment	t		Non-Government				
		Private			Public	F	Private		Public		Total
Sl. No.	Economic Activity	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital
I	Agriculture and Allied Activities	_	_	_	_	506	4,619.25	3	120.00	509	4,739.25
II	Industry	-	-	-	-	2,812	66,199.64	31	17,373.00	2,843	83,572.64
1	Manufacturing	-		-		1,963	58,650.40	20	5,345.00	1,983	63,995
i	Metals & Chemicals, and products thereof	_				583	15,124.79	7	5,150.00	590	20,274.79
	Machinery &			_							
ii 	Equipments	-	-	-	-	430	30,487.14	4	114.00	434	30,601.14
iii	Food stuffs	-	-	-	-	378	4,367.90	6	65.00	384	4,432.90
iv	Others			-	-	163	3,023.20	2	11.00	165	3,034.20
V	Textiles Paper & Paper products, Publishing, printing and	-	-	-	-	207	3,852.70	-	-	207	3,852.70
vi	reproduction of recorded media	-	-	-	-	152	1,153.67	-	-	152	1,153.67
vii	Leather & products thereof	-	-	-	-	32	303.00	-	-	32	303.00
viii	Wood Products	-	-	-	-	18	338.00	1	5.00	19	343.00
2	Construction Electricity, Gas	-	-	-	-	654	5,458.85	7	2,927.00	661	8,385.85
3	& Water Companies	-	-	-	-	122	892.49	3	9,001.00	125	9,893.49
4	Mining & Quarrying	-	-	-	-	73	1,197.90	1	100.00	74	1,297.90
Ш	Services	2	110.00	1	500.00	6,819	80,752.91	255	8,268.26	7,077	89,631.17
1	Business Services	1	10.00	1	500.00	3,134	36,624.44	16	261.00	3,152	37,395.44
2	Trading	-	-	-	-	1,270	18,752.30	5	2,036.00	1,275	20,788.30
	Community, personal &										
3	Social Services Real Estate and	1	100.00	_	-	1,428	8,847.70	13	76.00	1,442	9,023.70
4	Renting Transport,	-	-	-	-	325	4,568.80	7	3,545.50	332	8,114.30
5	storage and Communications	-	-	-	-	407	2,963.90	8	310.00	415	3,273.90
6	Finance	-	-	-	-	243	8,216.77	206	2,039.76	449	10,256.53
7	Insurance	_	-	-	-	12	779.00	-	-	12	779.00
	Total	2	110.00	1	500.00	10,137	151,571.80	289	25,761.26	10,429	177,943.06

Table 4.3: State/UT-wise Registration of Companies during February, 2020

(Authorized Capital in Rs. Lakhs)

S1.		Government					Non-Gover	Total			
NO	State/UT- Wise		Private		Public	Pr	ivate]	Public	No.	Authorized
	Wise	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		Capital
1	Andaman & Nicobar	-	_	-	_	_	-		-		_
2	Andhra Pradesh	_		_	-	223	1,489.47	1	15.00	224	1,504.47
	Arunachal		-	_	-						ĺ
3	Pradesh	-	-	-	-	1	10.00	<u>-</u>	-	1	10.00
4	Assam	-	-	-	-	57	465.30	1	10.00	58	475.30
5	Bihar	-	-	-	-	348	2,361.46	13	143.00	361	2,504.46
6	Chandigarh	-	-	-	-	42	210.00	2	25.00	44	235.00
7	Chattisgarh	-	-	-	-	74	981.10	1	1.00	75	982.10
8	Dadra & Nagar Haveli Daman and	-	-	-	-	1	1.00		-	1	1.00
9	Diu Diu	_	-	-	-	1	10.00	-	-	1	10.00
10	Delhi	-	-	-	-	1,186	12,519.36	11	3,615.00	1,197	16,134.36
11	Goa	_	-	-	-	33	112.10	-	-	33	112.10
12	Gujarat	-	-	-	-	533	4,644.45	26	448.00	559	5,092.45
13	Haryana	-	-	-	-	495	5,307.37	7	51.00	502	5,358.37
14	Himachal Pradesh	_	-	-	-	29	616.00	-	-	29	616.00
15	Jammu & Kashmir	_	-	-	-	55	484.40	-	-	55	484.40
16	Jharkhand	-	-	-	-	141	1,185.30	2	20.00	143	1,205.30
17	Karnataka	1	10.00	-	-	865	11,096.53	4	30.00	870	11,136.53
18	Kerala	-	-	-	-	307	2,643.85	25	249.50	332	2,893.35
19	Lakshadweep	-	-	-	-	1	10.00	-	-	1	10.00
20	Leh and Ladakh	_	_	_	_	_	-	_	-	_	_
21	Madhya Pradesh	-	-	-	-	229	5,470.80	5	60.00	234	5,530.80
22	Maharashtra	-	-	-	-	1,892	24,013.27	83	17,821.01	1,975	41,834.28
23	Manipur	-	-	-	-	20	185.20	3	25.00	23	210.20
24	Meghalaya	-	-	-	-	2	20.00	-	-	2	20.00
25	Mizoram	-	-	-	-	1	5.00	2	20.00	3	25.00
26	Nagaland	_	-	-	-	3	11.10	-	-	3	11.10
27	Orissa	-	-	-	-	180	2,309.72	3	40.00	183	2,349.72
28	Pondicherry	-	-	-	-	11	107.10	1	15.00	12	122.10
29	Punjab	-	-	-	-	156	1,830.50	2	20.00	158	1,850.50
30	Rajasthan	-	-	-	-	338	1,119.40	20	175.25	358	1,294.65
31	Sikkim	-	-	-	-	-	-	-	-	-	-
32	Tamil Nadu	1	100.00	-	-	662	43,226.39	11	179.50	674	43,505.89
33	Telangana	-	-	-	-	675	9,729.28	4	31.00	679	9,760.28
34	Tripura	-	-	-	-	9	63.00	1	5.00	10	68.00
35	Uttar Pradesh	-	-	-	-	1,005	10,672.51	40	485.00	1,045	11,157.51
36	Uttarakhand	-	-	1	500.00	84	639.10	5	45.00	90	1,184.10
37	West Bengal	-	-	-	-	478	8,021.74	16	2,232.00	494	10,253.74
	Total	2	110.00	1	500.00	10,137	151,571.80	289	25,761.26	10,429	177,943.06
